GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA UNSTARRED QUESTION NO.4378 TO BE ANSWERED ON 20.03.2020

Wastage of Water in RO Purifier

4378. SHRI BHAGWANTH KHUBA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that lots of water is wasted in the country due to the domestic RO water filter and purifier, if so, the details thereof;
- (b) whether the Government has issued or proposes to issue any guidelines to the manufacturers of domestic RO water filter and purifier to modify the filters so that the quantity of waste water can be reduced, if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken and the technology to be used to control the wastage of water due to the domestic ROs water filter and purifier?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) The reject generated from Reverse Osmosis System depends on the quality of feed water and permeate. The reject quantity varies between 1-3L per litre of permeate depending on the size and purpose of R. O. System.

Hon'ble National Green Tribunal (NGT) in O.A. 134 of 2015 titled 'Friends through its General Secretary versus Ministry of Water Resources' vide its order dated 20.05.2019 directed that Ministry of Environment, Forest and Climate Change (MoEF&CC) may issue appropriate notification prohibiting use of Reverse Osmosis (RO) where Total Dissolved Solid (TDS) in water is less than 500mg/l. NGT further directed that wherever RO is permitted, a requirement be laid down for recovery of water to be more than 60%.

In pursuance of above order, MoEF&CC haspublished draft notification for regulation of Membrane Based Water Purification System.
